

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/11082/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
Principal Judge, Family Court No. 1,
Kamrup(M), Guwahati.

Dated Guwahati, the 23rd November, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. FCG.274/2022 Dated 21.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.11.2022**, has been granted. The Counsellor, Family Court No.1, Kamrup(M) will remain in charge of your Court and office during your absence

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/11083/A, dated

, 23-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)